

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1516  
ANSWERED ON:09.12.2004  
FDI FOR NAGPUR AIRPORT  
Ahir Shri Hansraj Gangaram

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Union Government has taken any decision to allow 49 percent private investment for modernisation, expansion and development of airports;
- (b) if so, the details thereof;
- (c) whether Nagpur airport is also covered under the above decision;
- (d) if so, whether there is any proposal to allow private investment to convert Nagpur airport into cargo hub; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

- (a) & (b):- The Government of India has limited the Foreign Direct Investment (FDI) to 49% in the Joint Venture Company for modernisation and restructuring of Delhi and Mumbai airports only.
- (c):- No, Sir.
- (d) & (e):- A multi-modal International Passenger and Cargo Hub airport at Nagpur is proposed to be developed by Government of Maharashtra (GOM). GOM has formed a Special Purpose Vehicle (SPV) in the name of Maharashtra Airport Development Company (MADC) envisaging private sector investment.